

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD**

CP.21/145/2016 in OA./21/1413/2015

Dated: 05/1/2018

BETWEEN:

1. M.K. Ashokan, E.C. No.1276  
S/o. M.K. Kutty,  
aged about 74 years,  
Occ: SO/F, PPO No.461510100321,  
R/o. H.No.42-464, Street No.3,  
Gouthami Nagar,  
Moulaali, Hyderabad – 500 040.
2. O.V.K. Nambiar, E.C.No.0270,  
S/o. PIC Nambiar,  
Aged about 72 year, Occ: Retd.  
R/o. Souparnika, Mangao, PO: Kalliasseery,  
Kannur, Kerala.
3. Sudhakaran Chorangath, E.C. No.27/0263,  
S/o. Late K.P. Prabhakaran Nair,  
Aged about 75 years,  
Occ: Retd. R/o. Karath House, Senagupta Road,  
Ottapleam, Palaghat Dist, Kerala – 679 101.

..... Applicants

AND

1. The Union of India rep. by its  
Secretary , Dept. of Atomic Energy,  
Anushakti Bhavan,  
CSM Marg, Mumbai – 400 001.
2. The Joint Secretary, Dept. of Atomic Energy,  
Anushakti Bhavan, CSM Marg, Mumbai – 400 001.
3. The Chief executive, Nuclear Fuel Complex,  
Dept. of Atomic Energy,  
ECIL. Po Hyderabad – 500 062.

..... Respondents

(Respondent No.2 is not necessary party)

Counsel for the Applicant : Mrs. Anita Swain, Advocate

Counsel for the Respondents : Mr. V. Vinod Kumar, Sr. CGSC

## CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judl. Member  
Hon'ble Mrs. Minnie Mathew, Admn. Member

## ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judl.Member }

Both side counsel present.

2. Learned counsel appearing for the Respondents submits that the order, against which the Contempt Petition is filed, has been complied with. The Contempt Petition is, therefore, closed.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 5<sup>th</sup> January, 2018  
(Dictated in the Open Court)